GOVERNMENT OF INDIA MINISTRY OF COAL

RAJYA SABHA UNSTARRED QUESTION NO. 2917 TO BE ANSWERED ON 27.03.2023

Coal royalty to be paid to State of Tamil Nadu

2917. Shri K.R.N. Rajeshkumar:

Will the Minister of *Coal* be pleased to state:

- (a) the details of formula adopted to calculate royalty on coal to be paid to States along with the date of its adoption and revision including the date when it was last revised;
- (b) the details of royalty paid to Tamil Nadu during the last five years, year-wise;
- (c) whether any royalty is pending for payment to Tamil Nadu and if so, details thereof; and
- (d) The time by which pending dues are going to be cleared?

ANSWER MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

- (a) The rate of royalty on Coal for States other than West Bengal is 14%; and for Lignite the rate of royalty is 6% on ad-valorem on price of coal/lignite, as reflected in the invoice, excluding taxes, and other charges. Rate of royalty on coal for West Bengal ranges from Rs.7.00 to Rs.2.50 per tonne. Last revision of royalty on coal was effected by Ministry of Coal vide Notification No. 349 (E) dated 10.05.2012.
- (b) The details of royalty on lignite paid to Tamil Nadu by NLC India Limited (NLCIL) during the last 5 years is given below:

Year	2021-22	2020-21	2019-20	2018-19	2017-18
Royalty Amount (Rupee in crore)	290.84	249.79	317.45	226.44	339.05

- (c) There is no pending payment of royalty by NLCIL to Government of Tamil Nadu.
- (d) In view of reply to part (c) above question does not arise.